

2021
HIGH COURT, APPELLATE SIDE,
CALCUTTA
NOTIFICATION

No. 3951-RG

The 18th September, 2021

In continuation of the Hon'ble Court's earlier Notification bearing no. 3813-R (JS), dated 08.09.2021, it is further notified for general information of all concerned that the following 63 (sixty-three) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate, duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/CJM/ACJM for the year 2021.

The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2020-2021, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges/Chief Judges so as to reach the Office of the Ld. Registrar (Judicial Service) on or before 04.10.2021 (4.45 p.m.), positively.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Sri Indrajit Deb	Municipal Magistrate, 3 rd Court, Calcutta u.o.t as Judicial Magistrate, 1 st Additional Court, Basirhat, North 24-Parganas
2.	Smt. Alakananda Sarkar	Metropolitan Magistrate, 9 th Court, Calcutta
3.	Sri Indranil Ray	Judicial Magistrate-cum- Civil Judge (Junior Division), Campbell Bay, A & N Islands
4.	Sri Prosenjit Bose	Judicial Magistrate, 2 nd Court, Arambagh, Hooghly
5.	Smt. Nita Sarkar	Judicial Magistrate, Haldia, Purba Medinipur
6.	Sri Jyotirmoy Bhattacharjee	Judicial Magistrate, 2 nd Court, Suri, Birbhum
7.	Md. Ruknuddin	Municipal Magistrate, 2 nd Court, Calcutta
8.	Sri Kuntal Chatterjee	Civil Judge (Junior Division), 2 nd Court, Sadar, Bankura u.o.t as Metropolitan Magistrate, 13 th Court, Calcutta
9.	Sri Pradip Bandyopadhyay	Registrar, PSC Court, Calcutta
10.	Sri Sumitava Ghosh	Judicial Magistrate, 1 st Court, Suri, Birbhum
11.	Sri Smarajit Roy	Judicial Magistrate, Sadar, Jhargram
12.	Smt. Juin Dutta	Judicial Magistrate, 2 nd Court, Sadar, Purulia
13.	Sri Rupendra Nath Bose	Judicial Magistrate, 1 st Court, Sadar, Malda
14.	Smt. Keya Mandal (Raha) (S.C.)	Judicial Magistrate, 2 nd Court, Sadar, Malda
15.	Smt. Neelam Sashi Kujur (S.T.)	Metropolitan Magistrate, 8 th Court, Calcutta
16.	Smt. Arpita Hira (S.C.)	Judicial Magistrate, Islampur, Uttar Dinajpur
17.	Smt. Stotri Saha (S.C.)	Judicial Magistrate, 3 rd Court, Jangipur, Murshidabad
18.	Sri Sourav Subba (S.T.)	Municipal Magistrate, 4 th Court, Calcutta u.o.t as Judicial Magistrate, 2 nd Court, Dinhata, Coochbehar
19.	Sri Anirban Chatterjee	Law Officer, Transport Directorate, West Bengal
20.	Smt. Manika Chatterjee (nee Saha)	Judicial Magistrate, 5 th Court, Sadar, Purba Bardhaman
21.	Smt. Tamali Ghosh	Civil Judge (Junior Division), 4 th Court, Alipore, South 24-Parganas
22.	Smt. Atri Chanda	Judicial Magistrate, 2 nd Court, Alipurduar, Jalpaiguri
23.	Smt. Suchitra Deb	Metropolitan Magistrate, 20 th Court, Calcutta
24.	Md. Mohibulla	Metropolitan Magistrate, 21 st Court, Calcutta

25.	Sri Indraneel Chakraborty	Judicial Magistrate, 2 nd Court, Raghunathpur, Purulia
26.	Sri Jayanta Bhattacharya	Civil Judge (Junior Division) -cum- Judicial Magistrate, Mathabhanga, Coochbehar
27.	Smt. Sanghamitra Debnath	Principal Magistrate, Juvenile Justice Board, Jalpaiguri
28.	Smt. Sremoyee Chakraborty	Judicial Magistrate, 3 rd Court, Sadar, Malda u.o.t as Judicial Magistrate, 2 nd Court, Ranaghat, Nadia
29.	Sri Dibyendu Nath (BC)	Judicial Magistrate, Railway Court, NJP, Jalpaiguri
30.	Sri Amit Sarkar (SC)	Judicial Magistrate, 3 rd Court, Bishnupur, Bankura u.o.t as Civil Judge (Junior Division)-cum-Judicial Magistrate, Dinahata, Coochbehar
31.	Sri Debasish Barman (SC)	Judicial Magistrate, Raghunathpur, Purulia
32.	Sri Tashi Phuntsok (ST)	Judicial Magistrate, 2 nd Court, Islampur, Uttar Dinajpur
33.	Smt. Anusha Lama (ST)	Civil Judge (Junior Division), Raghunathpur, Purulia
34.	Smt. Chirasree Banerjee	Metropolitan Magistrate, 19 th Court, Calcutta
35.	Sri Sohan Mukhopadhyay	Metropolitan Magistrate, 6 th Court, Calcutta
36.	Sri Saurav Dey	Civil Judge (Junior Division), 3 rd Court, Baruipur, South 24-Parganas u.o.t. as Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad
37.	Sri Nilanjan Paladhi	Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum
38.	Smt. Khaleda Mannan	Metropolitan Magistrate, 17 th Court, Calcutta u.o.t as Judicial Magistrate, Gangarampur at Buniadpur, Dakshin Dinajpur
39.	Sm. Keya Sarkar	Principal Magistrate, Juvenile Justice Board, Nadia
40.	Sri Soumyajit Bhattacharjee	Judicial Magistrate, Sadar, Kalimpong
41.	Sri Somnath Das.	Judicial Magistrate, 6 th Court, Sadar, Purba Bardhaman u.o.t. as Judicial Magistrate, Bidhannagar, North 24-Parganas since
42.	Mr. Shahid Parvej	Judicial Magistrate, 6 th Court, Sadar, Howrah u.o.t as Civil Judge (Junior Division), Buniadpur, Dakshin Dinajpur
43.	Sri Reejit Kumar Gayen	Judicial Magistrate, Sadar, Darjeeling
44.	Sri Bibek Tamang	Judicial Magistrate, Dubrajpur, Birbhum
45.	Sm. Namrata Singh	Judicial Magistrate, 5 th Court, Sadar, Bankura u.o.t as Metropolitan Magistrate, 5 th Court, Calcutta
46.	Smt. Shivi Srivastava	Principal Magistrate, Juvenile Justice Board, Malda u.o.t as Judicial Magistrate, Bongaon, North 24-Parganas
47.	Smt. Dibyasree Das	Civil Judge (Junior Division), Nabadwip, Nadia u.o.t. as Civil Judge (Junior Division)-cum-Judicial Magistrate, Mekhligunj, Coochbehar
48.	Smt. Manali Samanta	Judicial Magistrate, 6 th Court, Asansol, Paschim Bardhaman
49.	Smt. Payel Banerjee – II	Principal Magistrate, Juvenile Justice Board, Dakshin Dinajpur
50.	Smt. Soroshi Goswami	Civil Judge (Junior Division), 2 nd Court, Jangipur, Murshidabad u.o.t as Judicial Magistrate, 6 th Court, Sadar, Howrah
51.	Sri Anindya Sen	Metropolitan Magistrate, 4 th Court, Calcutta
52.	Smt. Smita Saha	Metropolitan Magistrate, 22 nd Court, Calcutta
53.	Smt. Krishnakoli Mukherjee	Judicial Magistrate, 4 th Court, Sadar, Howrah u.o.t as Judicial Magistrate-cum-Civil Judge (Junior Division), 1 st Court, Port Blair, Andaman & Nicobar Islands
54.	Smt. Chandrani Chakraborty	Judicial Magistrate, 1 st Court, Sadar, Coochbehar
55.	Sri Avik Kumar Chatterjee	Judicial Magistrate, 3 rd Court, Alipurduar, Jalpaiguri u.o.t as Municipal Magistrate, 3 rd Court, Calcutta
56.	Sri Somnath Kundu	Judicial Magistrate, 1 st Court, Jangipur, Murshidabad
57.	Sri Arijit Mandal – I (SC)	Judicial Magistrate, 4 th Court, Krishnagar, Nadia

58.	Sri Kingshuk Sadhukhan (BC)	Civil Judge (Junior Division), Siliguri, Darjeeling u.o.t as Civil Judge (Junior Division), Additional Court, Lalbagh, Murshidabad
59.	Sri Debabrata Biswas (SC)	Judicial Magistrate, 1 st Addl. Court, Basirhat, North 24-Parganas u.o.t as Judicial Magistrate-cum-Civil Judge (Junior Division), 2 nd Court, Port Blair, Andaman & Nicobar Islands
60.	Mr. Shrinivas Prasad Shah	Metropolitan Magistrate, 15 th Court, Calcutta
61.	Smt. Monila Bhutia (ST)	Principal Magistrate, Juvenile Justice Board, Calcutta
62.	Sri Obed Tshering Lepcha (ST)	Judicial Magistrate, Tehatta, Nadia
63.	Smt. Tsering Choden (ST)	Judicial Magistrate, 3 rd Court, Purulia

The office of Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted for further information on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

Sd/-
Registrar General-cum-
Secretary, Selection Board

2021
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 4139-A

Dated, Calcutta, the 18th September, 2021

From : Md. Shabbar Rashidi,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : (1) All the District Judges of West Bengal,
Including Andaman & Nicobar Islands.
(2) The Chief Judge, City Sessions Court, Calcutta
(3) The Chief Judge, Presidency Small Causes Court, Calcutta

Sub: *Direction for the eligible 63 (sixty-three) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2021.*

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 3951-RG dated 18.09.2021, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers of your Judgeship to submit the requisite **3 (three) sets of their contested Judgements, each set containing 10 copies (5 Civil & 5 Criminal)**, delivered during the relevant year i.e. 2020-2021 (if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose), so that the same having been forwarded by you, should reach the office of the undersigned **on or before 04.10.2021 (4.45 pm) positively.**

Yours faithfully,

Sd/-
Registrar (Judicial Service)

Memo No. 4140-A

Copy forwarded to **Sri Anirban Chatterjee**, placed on deputation as **Law Officer, Transport Directorate, Government of West Bengal, Paribahan Bhawan-II, Kasba, Kolkata- 700 107** for information. He is requested to submit the Judgements in the mode and manner as stipulated above and ensure that the same should reach the office of the undersigned **on or before 04.10.2021 (4.45 pm) positively.**

High Court, Civil

Dated the 18th September, 2021

Sd/-
Registrar (Judicial Service)